

**BROAD GAUGE LINE FROM  
MANMAD TO MALEGAON  
(CENTRAL RAILWAY)**

6238. **Shri Z. M. Kahandole** : Will the Minister of **Railways** be pleased to state :

(a) whether it is a fact that the people have been for the last many years, demanding the construction of a broad gauge Railway line between Manmad and Malegaon on the Central Railway in Nasik district ;

(b) if so, whether the Administration has enquired into this popular demand ;

(c) the cost estimate of this project ; and

(d) the time by which the work on this project would start ?

**The Minister of Railways (Shri Nanda)**: (a) to (d). Engineering and Traffic Surveys for a new line from Manmad to Nardhana *via* Malegaon carried out in 1946-47 had revealed that the line will not be financially remunerative. Hence the proposal was dropped. The line may cost about Rs.12 crores at present and is not likely to be remunerative. Due to paucity of funds, it is not possible to consider the construction of this line at present.

**SCOOTERS FROM GOVERNMENT QUOTA**

6239. **Shri S. D. Somasundaram** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to refer to the reply given to Unstarred Question No. 2213 on the 2nd December, 1969 regarding scooters from Government quota and state :

(a) whether it is a fact that the reallocation of the Central quota of Scooters amongst the various categories has been reviewed ;

(b) if so, the time by which the delivery of Scooters will be made to the applicants who have submitted applications on the usual last date and the last date of extended period in the year 1969 for the various categories of the staff ; and

(c) if not, the time likely to be taken to review the reallocation of the Central quota ?

**The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed)** : (a) Yes, Sir.

(b) The approximate period by which time the allotment of scooters will be made to applicants who have submitted applications upto the end of February 1969 and during the extended period upto 30th April 1969 is given on the next page.

(c) Does not arise.